

में काम करने वाले स्थायी और अस्थायी कर्मचारियों और श्रमिकों के वेतन-मानों में भारी विषमता है।

(ख) यदि हां, तो इसके क्या कारण हैं ; और

(ग) दिल्ली प्रशासन में काम करने वाले स्थायी, अस्थायी और अशाकालिक कर्मचारियों और श्रमिकों की इस समय दैनिक और मासिक मंजूरी की दर कितनी कितनी है ?

श्रम, रोजगार तथा पुनर्वास मंत्रालय में राज्य मंत्री (श्री भागवत भा याज्ञाव) : (क) से (ग). सूचना एकत्र की जा रही है और सभा की मेज पर रख दी जायेगी।

Article written by Prof. Arnold Toynbee

2955. SHRI INDRAJIT GUPTA : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether an articles by Prof. Arnold Toynbee appearing in the Republic Day supplement of the "Statesman" was distributed by the Press Information Bureau;

(b) whether the said articles had been made available to the Press Information Bureau by the National Committee for the Gandhi Centenary;

(c) if so, whether the National Committee or the PIB is responsible for studying the contents of such articles before distribution; and

(d) whether the said article was distributed despite its containing references which hurt the religious sentiments of the minority community ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) and (b). Yes. Sir.

(c) and (d). The article, written by a historian of international repute, was one of several articles taken from the Commemoration Volume "Mahatma Gandhi—100 Years", edited by Dr. S. Radhakrishnan and published by the Gandhi Peace Foundation.

It was distribution by the Press Information Bureau on 30th November. 1968, with copy-right credit to the Gandhi Peace Foundation, after obtaining the consent of the latter to its release to the Press. It had been published in 44 newspapers and periodicals in various parts of the country prior to its publication in the Republic Day supplement of the Statesman in January, 1969, without evoking any protest whatsoever.

Appointment of Joint Secretary in the Department of Information and Broadcasting

2956. SHRI INDRAJIT GUPTA : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether a Senior Officers from West Bengal has recently been appointed as Joint Secretary in his Ministry (Department of Information and Broadcasting);

(b) whether it is a fact that the said Officer could not take charge of his duties for several days due to refusal by the former incumbent to relinquish the post; and

(c) if so, the circumstances of such obstructive attitude by the former incumbent and action, if any, taken against him ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) Yes, Sir.

(b) He could not take charge of his post because his predecessor had not received his posting orders on transfer. It is not correct that he had refused to hand over charge.

(c) Does not arise.

Loan given by Film Finance Corporation to Film Producers

2957. SHRI INDRAJIT GUPTA : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether his attention has been drawn to Shri Satyajit Roy's statement from Poona on the 30th January 1969 to the effect that only wealthy film producers and those who could afford to deposit the required security were being benefited by the Film Finance Corporation while the enterprising young producers were less fortunate; and

(b) if so, the reaction of Government thereto and action proposed to be taken in the matter.

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) The Government have seen a report to that effect in newspapers.

(b) Although the Film Finance Corporation attempts to obtain other collateral security besides that of the film to cover the risk involved but security is not the all-important factor for grant of loans. All proposals are considered on their merits and a worthwhile proposal is not disfavoured merely for want of adequate security or guarantee.

#### Asian Labour Ministers Conference

2958. SHRI INDRAJIT GUPTA :  
SHRI D. C. SHARMA :  
SHRI BENI SHANKER  
SHARMA :  
SHRI HARDAYAL DEVGUN :  
SHRI RANJIT SINGH :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the recent Conference of Asian Labour Ministers held at New Delhi, has resolved that the International Labour Organisation conventions are unsuitable for the Asian region;

(b) if so, whether the Government of India share this view and since when ; and

(c) whether, the conference also approved of Government of India's ban on strikes in essential industries and services ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT & REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) and (b). In a declaration concerning the International Labour Organisation, the Conference invited the attention of the ILO to the need for a review of some of the existing ILO Conventions with reference to their consistency with the needs and realities in Asian countries and also pointed out that it was necessary that the standards proposed are of more direct relevance to the needs and conditions of the majority of the developing countries of the world.

There is no conflict between the declaration and the views expressed on the subject by the Government of India on a number of occasions.

(c) No such approval was sought.

#### Transmission Executives

2959. SHRI S. M. JOSHI : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether it is a fact that gradation list of Transmission Executives has not been prepared for the last ten years ;

(b) if so, when it will be ready and whether Government will lay it on the table when ready ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) The gradation list of all categories of staff including Transmission Executives, as corrected upto 1.4.1961, was brought out in printed form during the year 1962, and circulated.

(b) In the context of the need for economy, no fresh gradation list has been brought out, nor is it proposed to bring it out in the near future. However, for official use the seniority lists of different grades including that of Transmission Executives are maintained in the Department and are circulated to the staff concerned whenever necessary. It is not proposed to lay such documents on the Table of House.

#### Area Under Jute Cultivation

2960. SHRI R. K. SINHA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the total area under jute cultivation in the country, State-wise ; and

(b) steps proposed to be taken to increase the area under jute cultivation ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT & COOPERATION (SHRI ANNASAHIB SHINDE) : (a) A statement giving State-wise estimates of area under jute for 1967-68 is attached.

(b) It is proposed to increase area under